GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:2620 ANSWERED ON:04.12.2009 SUPPLY OF POWER FOR COMMONWEALTH GAMES Joshi Shri Pralhad Venkatesh;Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai;Rathod Shri Ramesh

Will the Minister of POWER be pleased to state:

(a) whether the National Thermal Power Corporation Limited (NTPC) and Damodar Valley Corporation (DVC) has drawn a plan for providing uninterrupted supply of electricity for the Commonwealth Games, 2010;

(b) if so, the details thereof, plant-wise;

(c) whether the Government is aware that work on several power plants selected for the purpose is going at a slow pace;

(d) if so, the reasons therefor;

(e) the funds earmarked and utilized so far in respect of each of the power projects in this regard;

(f) whether the Government has made any review to assess the progress of work of each such plant; and

(g) if so, the details thereof, plant-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) & (b): The following Five power projects (three DVC's projects & two NTPC's projects) have been identified by the Ministry of Power for Commonwealth Games 2010:-

(i) National Capital Thermal Power Project Stage-II Phase-I&II (Dadri) (2x490 MW) - Uttar Pradesh.

(ii) Indira Gandhi Super Thermal Power Project (Jhajjar) - (3x500 MW) - Haryana.

(iii) Mejia Thermal Power Station Phase-II (2x500 MW) - West Bengal.

(iv) Koderma Thermal Power Plant (2x500 MW) - Jharkhand.

(v) Durgapur Steel Thermal Power Plant (2x500 MW) - West Bengal.

(c) & (d): There are some delays in the initial stages of start of construction activities in case of Durgapur and Koderma power projects. Some of the major reasons of delay of DVC Projects are as under:-

I. Disputes raised by local land owners during physical possession of the acquired land in green field projects.

II. Late supply of materials by the EPC contractors namely BHEL.

III. Frequent law & order issues particularly at Koderma and Durgapur affecting the project schedule.

IV. Limited number of agencies in the Indian market for the Balance of Plant packages. Considering limited resources available with these agencies progress of work in some areas are affected. Moreover, as observed, sub-contractors engaged by these agencies having required credential are limited particularly in the Eastern region to cater the need of the hour.

(e): As far as NTPC is concerned, the details for NCTPP-II project and Aravali Power Company Private Limited (APCPL), Jhajjar are as under:

(Rs. in Crores)

NCTPP-II 5135.30 3458.70

Aravali Power Company Pvt. 7892.42 3465.98 Ltd.

Fund Earmarked and utilized so far in respect of DVC's projects are given in table below:-

(Rs. in Crores)

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Sl. Name of the project Approved Expenditure till No. project cost Oct`09
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1. Mejia Ph-II TPS (2x500 MW) 4676.89 3473.61

2. Koderma TPS (2x500 MW) 4313.00 3173.10

3. Durgapur Steel TPS (2x500 MW) 4457.00 2364.17

(f) & (g): In order to ensure the completion of Commonwealth Games projects according to schedule, Government of India has constituted a High Level Monitoring Committee under the Chairmanship of Secretary (Power), to monitor the various aspects of implementation of these projects. The committee is meeting regularly to review the status / progress of these projects. The last such meeting was held on 03.09.2009. The details of the present status of NTPC's projects and DVC's projects are given in Annex-A & B respectively.